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Title : Need to send a central team to assess the situation of flood affected districts of Orissa and provide relief immediately.

DR. PRASANNA KUMAR PATASANI (BHUBANESWAR): Madam Speaker, this is happening every year to our State, though we are below poverty line. Moreover, we are meeting every year after the super-cyclone, the super-drought, and then the super-flood which is converting our State to super-poverty. Poverty is our property and the Central Government is the proprietor. It is because, every year, there is appeal from our hon. Chief Minister Shri Naveen Patnaik to the Central Government. The Central Government have sanctioned only Rs. 100 crore to our State for flood relief whereas they sanctioned more money to Bihar in the last flood.

Through you, I would appeal that the Brutanga Irrigation Project be started immediately. The flood is damaging the entire area. Even today, you can also get all the information that most of the poor villagers are marooned with water, and there is no road; it is disrupted, and the health condition of the poor people is ransacked. Therefore, I would appeal and I would request, through you, to the Central Government that they should pay special attention to sanction more money, and send or depute one team to survey the entire flood situation of our State.